

- (b) if so, the details thereof;
- (c) the present status thereof; and
- (d) the success rate achieved thereon?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) to (d) The position as reported by the National Council for Cement and Building Materials (NCCBM) is given below:

- (i) Fly ash as such is not utilized as replacement of sand. When high volume of fly ash is used in concrete, a part of it replaces cement and a small part of it replaces fine aggregate.
- (ii) Bottom ash which is coarse than fly ash is being tried now to replace sand.
- (iii) NCCBM has completed the following projects:
 1. High volume fly ash concrete hollow blocks
 2. Maximizing use of fly ash in cement, concrete and other building materials.
 3. Development of roller compacted concrete for construction of roads, embankments and dams.
 4. Use of bottom ash for making concrete blocks.
- (iv) High volume fly ash concrete is used in many projects particularly in roller compacted concrete. Bottom ash is not yet being used as part replacement of sand.

Slum population in Delhi and Mumbai

389. SHRI N.K. SINGH: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the percentage of population in Delhi and Mumbai living in slums respectively;
- (b) whether any slum have been removed from the two cities in the last two years;
- (c) if so, the number and locations thereof; and

(d) the alternative housing that was provided to these slums after their removal?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY): (a) Slum being a State subject, issues of slums including Survey, Compilation of data and preparation of Slum Development Plans etc., fall in the domain of State Governments concerned. As per Census of India -2001, the percentage of slum population in Delhi and in Greater Mumbai is 18.7% and 54.1% respectively.

(b) to (d) Government of Maharashtra has reported that during last two years 14786 number of illegal hutments have been removed. A total of 1,22,625 slum hutments have also been removed from 191 slums under slum rehabilitation scheme implemented by Mumbai Slum Rehabilitation Authority to provide alternate housing to the slum dwellers in Mumbai City and Mumbai suburban district. Out of the 1,22,625 slum dwellers included in 191 SRA Schemes, 41,964 slum dwellers were provided rehabilitation tenements and the remaining 80661 tenements are under progress.

As regards, Delhi, the information is being collected and will be laid on the table of the Sabha.

Funds for Rajiv Awas Yojana

†390. SHRI KALRAJ MISHRA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government has failed to reduce the number of slums in cities by implementing Rajiv Awas Yojana in cities and could not spent the money allocated for this purpose in the budget and the money has been returned to Government; and

(b) the reasons for Government's inability to implement this scheme and the time by which the funds allotted for this year are proposed to be spent?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) and (b) Urban development, including slums is a State subject. However, considering the gravity of slum situation in States, the Government has announced a vision of Slum free India and support to States that are willing to assign property rights to slum-dwellers under a new programme called Rajiv Awas Yojana.

†Original notice of the question was received in Hindi.